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Title: Introduction and passing of the Appropriation (No. 3) Bill, 2010.

MR. DEPUTY-SPEAKER: The House will now take up item no. 15.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2008 in excess of the amounts granted for those services and for that year.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2008 in excess of the amounts granted for those services and for that year."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce** the Bill.

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** Introduced with the recommendation of the President

MR. DEPUTY-SPEAKER: The House shall now take up the Motion for consideration of the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill to provide for authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2008 in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to provide for authorization of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 2008 in excess of the amounts granted for those services and for that year, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The House shall now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

SHRI PRANAB MUKHERJEE: Next item is consideration of the Finance Bill. ...(*Interruptions*) Most respectfully I appeal to you to please go to your seats. This is Finance Bill. ...(*Interruptions*) Only ten Members are taking the House of 543 Members to ransom. This is Finance Bill.....(*Interruptions*)

MR. DEPUTY-SPEAKER: Dr. Thambidurai, tomorrow you give a notice again. Hon. Speaker will take appropriate decision tomorrow. ...(*Interruptions*)

SHRI PRANAB MUKHERJEE: Mr. Deputy-Speaker, Sir, I, once again, appeal to my colleagues to go back to their seats because the most important business of this Session, the discussion on the Finance Bill, is going to be taken up and few hon. Members are disrupting the House by standing between me and the Members of the Opposition. This is not fair. I request them to go back to their seats. ...(*Interruptions*)